(b) the efforts made so far by the Government of India to resolve the above dispute?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b) A statement is laid on the Table of the House. [See Appendix XV, annexure No. 58].

## NAGARJUNA DAM

- \*2685. Shri T. B. Vittal Rao: Will the Minister of Irrigation and Power be pleased to state:
- (a) the amenities provided for by Government for labourers working at the Nagarjuna Dam site;
- (b) whether any representation has been made to the Project Control Board with regard to inadequate housing and water supply facilities;
- (c) whether minimum wages have been fixed as laid down under the Minimum Wages Act, 1948; and
- (d) the medical facilities now being made available and those proposed in the near future?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Protected water supply and medical facilities are already provided. The Control Board have sanctioned the construction of one thousand huts for labour.

- (b) Yes, Sir.
- (c) Hyderabad State minimum wages are paid.
- (d) One hospital with six beds and two dispensaries have been established. It is proposed to construct a hospital with fifty beds, with provision for expansion to one hundred beds.

## CEMENT SHIPMENTS

- \*2686. Shri Bansal: Will the Minister of Commerce and Industry be pleased to state:
- (a) whether any shipments of cement ordered by Government from foreign countries have arrived in the country;

- (b) if so, its quantity;
- (c) at which ports they have arrived; and
- (d) the areas where this imported cement will be distributed?

The Minister of Industrial Development (Shri M. M. Shah); (a) Yes, Sir

- (b) 10,300 tons.
- (c) Bombay.
- (d) The bulk of the cement is being distributed in Bombay City and Bombay State.

## WAIN GANGA PROJECT

- \*2687. Mulla Abdullabhai: Will the Minister of Irrigation and Power be pleased to state:
- (a) whether there is any possibility of making a survey for Wain Ganga Project by the Central Government during Second Five Year Plan; and
- (b) if so, the time by which it will be done?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No. Sir.

(b) Does not arise.

## HIRAKUD DAM PROJECT

- \*2688. Shri H. N. Mukerjee: Will the Minister of Irrigation and Power be pleased to state:
- (a) whether it is a fact that during November and December 1955 and January 1956, a large number of masonry blocks were constructed at Hirakud Project under orders of the Chief Engineer;
- (b) whether it is also a fact that the said blocks were required to be tested by a special type of jacks which were not purchased on account of high cost; and
- (c) whether the said blocks are at present lying abandoned?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes, Sir.